

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-207  
IB-2849(ND)/2019

IN THE MATTER OF:

Bindals Paper Mills Ltd.

Vs.

Pebbles Prolease Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 02.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Kartik Sarin, Mr. Mrinal Harsh Vardhan, Advocates

For the Respondent/CD

: Mr. Apoorv Rastogi, Advocate

For the Intervener

:

ORDER

Counsel for the Operational Creditor is present. Counsel for the Corporate Debtor is present. Prayed for time to file appropriate application for seeking to set aside Ex-Parte order dated 21<sup>st</sup> January 2020.

List on 27<sup>th</sup> April 2020.

S.d

(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

S.d

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)